G.S.R. 171(E).– In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), dated the 19th January, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R 44(E), dated the 19th January, 2018, at page 3, in line 19, for “the Institute of Certified Management Accountants of India” read “the Institute of Cost Accountants of India”.

[Notification No. 07/2018/F.No.142/16/2010 (SO)- TPL(Part)]